

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:669  
ANSWERED ON:25.02.2009  
PLASTIC WASTE MANAGEMENT  
Veerendra Kumar Shri M.P.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has formulated any action plan to deal with Plastic waste management in the country
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the action taken by the Government for disposal of plastic waste in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS(SHRI NAMO NARAIN MEENA)

(a)to(c) The Government has notified Plastics Manufacture, Sale and Usage Rules, 1999 and amended these in 2003 to regulate the use and manufacture of plastic carry bags, containers and recycling of plastic wastes. These have provisions to regulate the use, collection, segregation, transportation, and disposal of plastic wastes. The manufacturing and recycling of plastic wastes is required to be undertaken by registered units only. As per the provisions of these Rules, carry bags and containers made of virgin plastic shall be in natural shade or white. Carry bags and containers made of recycled plastic and used for purpose other than storing and packaging foodstuffs shall be manufactured using pigments colourants as per IS:9833:1981 entitled ``List of pigments and colourants for use in plastic in contact with foodstuffs, pharmaceuticals and drinking water``. The recycling of the plastics shall be undertaken strictly in accordance with IS 14534: 1998 entitled "The Guidelines for Recycling of Plastics`